

16. 16.05.2018

Shri B.P. Pradhan, learned Additional Government Advocate for the State-opposite parties states that proceeding for eviction of illegal prawn gheries is in progress and shall be completed by 29th May, 2018. He has, thus, requested that the matter may be listed after the Summer Vacation by which date compliance of the order dated 19.04.2018 shall be made and an affidavit to that effect will be filed.

List this matter on 20.06.2018.

.....
(VINEET SARAN)
CHIEF JUSTICE

.....
(DR. B.R. SARANGI)
JUDGE